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SLP(Crl.)No. 3772 OF 2002
ITEM No.28

Court No. 7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3772/2002

(From the judgement and order dated 20/03/2002 in CRLP 381/02
of The HIGH COURT OF A.P AT HYDERABAD)

DILAWAR KHAN & ORS.

Petitioner (s)

VERSUS

STATE OF A.P.
(With Appln(s). for stay)

Respondent (s)

Date : 25/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s) Mr. Kunwar C.M. Khan, Adv.
Mr. Irshad Ahmad, Adv.

For Respondent (s) Mr. Guntur Prabhakar, Adv.
Ms. T. Anamika, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2

Adjourned by four weeks at the request of the
learned counsel for the respondent.

.SP1

(Pawan Kumar)
Court Master

(Shelly Sen Gupta)
Court Master